

NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI

Dated: 28.01.2020

NOTICE

Take notice that the following matters Adjourned on 24.01.2020 will be listed in the Court of Chairperson as indicated below:

S. No.	Case No.	Name of the parties	Original date of Hearing	Next date of Hearing
1.	Competition App. (AT) No. 71 of 2018	Planetcast Media Services Ltd Vs Competition Commission of India & Ors. With	24.01.2020	03.03.2020
2.	Competition App. (AT) No. 72 of 2018	Lalit Jain & Ors. Vs Competition Commission of India & Ors.	24.01.2020	03.03.2020
3.	Competition App. (AT) No. 26 of 2018	Ghaziabad Development Authority Vs. Competition Commission of India With	24.01.2020	04.03.2020
4.	Compensation Application (AT) No. 01 of 2018	Sateyendra Singh & Anr. Vs. Ghaziabad Development Authority and Anr.	24.01.2020	04.03.2020
5.	Transfer Original Petition (AT) (MRTP) No. 04/2017 (Old RTPE No. 176/1999)	Bansi Lal Arora Trust & Ors. Vs. Skipper Towers Pvt. Ltd. & Anr. With	24.01.2020	06.03.2020
6.	Contempt Case (AT) (MRTP) No. 05/2017 In Transfer Original Petition (AT) (MRTP) No. 04/2017 (Old Contempt Application No. 02 /2017 in Old RTPE No. 176/1999)	Bansi Lal Arora Trust & Ors. Vs. Skipper Towers Pvt. Ltd. & Anr.	24.01.2020	06.03.2020

7.	Transfer Original Petition (AT) (MRTP) No. 06 of 2017 (Old RTPE No. 323/1996)	Shobha Rani Jain Vs. Delhi Development Authority (DDA)	24.01.2020	03.03.2020
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By Order

**-sd/-
Registrar**